

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari
2.	Comp. App. (AT) (Ins) No. 707 of 2022	STG Softek Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprises Ltd. & Anr.	Krish Kalra	Adhyudai Singh Hardeep Sachdeva Kamal Shankar-R1
3.	Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd. & Anr.	Rohit Gour	Sanjay Kr. Singh
4.	Comp. App. (AT) (Ins) No. 760 of 2022	Nilesh Rasiklal Shah Director Rasiklal Sankalchand Jewellers Pvt. Ltd. Vs. The Resolution Professional Rasiklal Sankalchand Pvt. Ltd. & Anr.	Neha Sharma	Rubina Khan-R1 Ranjit Shetty-R2
5.	Comp. App. (AT) (Ins) No. 872 of 2022	Bikram Bhadur Suspended Director of Beoworld Pvt. Ltd. Vs. DSV Air & Sea Private Ltd. and Anr.	Nikhil Kohli	Ankit Gupta-R1 Gautam Singha-R2
6.	Comp. App. (AT) (Ins) No. 904 of 2022	Shubh Gautam Vs. Anjani Technoplast Ltd.	Piyush Vatsa	Amrita Sarkar Vivek Singh Akash

7.	Comp. App. (AT) (Ins) No. 933 of 2022	Adhunik Niryat Ispat Ltd. Vs. Truvolt Engineering Company Pvt. Ltd.	Arjun Aggarwal	
8.	Comp. App. (AT) (Ins) No. 941 of 2022	Fervent Securities Pvt. Ltd. Vs. Rajender Kumar Girdhar	Akshay Joshi	
9.	Comp. App. (AT) (Ins) No. 944 of 2022	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kmar	Pallavi Pratap
10.	Comp. App. (AT) (Ins) No. 945 of 2022	YES Bank Ltd. Vs. Privilege Industries Ltd.	Chitranshul A. Sinha	
11.	Comp. App. (AT) (Ins) No. 957 of 2022	Mineshkumar M Jagani Vs. Shreedhar Cotsyn Pvt. Ltd. & Anr.	Nishanth Patil	
12.	Comp. App. (AT) (Ins) No. 967 of 2022	Mineshkumar M Jagani Vs. Shreedhar Cotsyn Pvt. Ltd. & Anr.	Nishanth Patil	
13.	Comp. App. (AT) (Ins) No. 971 of 2022	Saurabh Bansal Vs. Bank of Maharashtra	Sanyat Lodha	
14.	Comp. App. (AT) (Ins) No. 973 of 2022	Ashok Bansal (Deceased) Vs. Bank Of Maharashtra	Sanyat Lodha	
15.	Comp. App. (AT) (Ins) No. 974 of 2022	Sunita Bansal Vs. Bank Of Maharashtra	Sanyat Lodha	
16.	Comp. App. (AT) No. 141 of 2022	Rajeev Sabharwal Vs. Union of India Through Regional Director (Northern Region) & Ors.	Praveen Alok	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors. With	Devul Dighe	Rushabh Shah-R2
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18.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
19.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	PBA Srinivasan Parth Tandon Nikita Ross-R1
20.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	Sangeeta Agarwal	Vivek Jhunjhunwala Ajay Bhargava
21.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
22.	Comp. App. (AT) (Ins) No. 317 of 2022	Canara Bank (Erstwhile Syndicate Bank) Vs. Alphabet Height Pvt. Ltd. & Anr.	Anuj Jain	Mrinal Harshvardhan
23.	Comp. App. (AT) (Ins) No. 353 of 2022	Deepak Kapoor (Shareholder/Director of Sarash Exports Services Pvt. Ltd.) Vs. Umesh Chand Goyal	Kunal Anand	Umesh C. Goyal Aditya Gauri-R1 Ashutosh Goel
24.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	Bharat Arora
25.	Comp. App. (AT) (Ins) No. 524 of 2022	Tricounty Premier Hearing Services Inc. Vs. State Rank of India & Anr.	Aditi Sharma	Ashwini Kr. Singh Joydip Mukherjee-R1 Swet Shikha-R2 Patita P. Bishwal
26.	Comp. App. (AT) (Ins) No. 542 of 2022	Umesh Suppliers Pvt. Ltd. Vs. Vijay P. Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Tishampati Sen	Kunal Kanungo Chaitanya Nikte-R1 Kunal Kanungo Atishay Jain-R2 Devarajan Raman Nishit Dhruva-R4

27.	Comp. App. (AT) (Ins) No. 571 of 2022	Goltens India Pvt. Ltd. Vs. Sudip Bhattacharya Insolvency Resolution Professional of Reliance Naval and Engineering Ltd.	Adarsh Tripathi	Ashish Prasad Dhrupad Vaghani Preachi Johri Ajiz MK Rishabh Sethi
28.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors. With	Atul Sharma	Chaitanya Nikte-R1 Kunal Kanungo Tanushree Sogani Atishay Jain-R2 & R3
29.	Comp. App. (AT) (Ins) No. 610 of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	Chaitanya Nikte-R1 Kunal Kanungo Tanushree Sogani Atishay Jain-R2 & R3
30.	Comp. App. (AT) (Ins) No. 625 of 2022	Yash Nachrani Director of Suspended Board of Directors Coppertun Brewing Pvt. Ltd. Vs. Pardesi Construction Pvt. Ltd. & Anr.	Karun Mehta	Sandeep Bajaj Vipul Jai Asav Rajan-R1 Ashutosh Khemani-R2
31.	Comp. App. (AT) (Ins) No. 648 of 2022	Apurva Prasad Erstwhile Director of Corporate Debtor, Anindya Infratech Pvt. Ltd. Vs. Sanghvi Movers Ltd. The Operational Creditor & Anr.	Devvrat Anup Kumar	Shikhil Suri Nikita Thapar Madhu Suri-R1 Sudhir Kr. Shukla-R2
32.	Comp. App. (AT) (Ins) No. 659 of 2022	Mukesh Kumar Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja-R1
33.	Comp. App. (AT) (Ins) No. 677 of 2022	CHD Blueberry Realtech Pvt. Ltd. Vs. Sri Sai Enterprises & Anr.	Mukesh Kumar	Saurabh Kalia-R1 Shubham Jain Hashit Agarwal
34.	Comp. App. (AT) (Ins) No. 682 of 2022	Rajiv Dhamija & Anr. Vs. Kuldeep Verma, Resolution Professional of Manthan Broadband Services Pvt. Ltd. & Ors.	Sharath Sampath	Rahul Auddy Kuldeep Verma-R1 Rachit Bigghe-R2 Surabhi Khattar-R3 Ritwika Nanda-R4 Kunal Tandon

35.	Comp. App. (AT) (Ins) No. 689 & 691 of 2022 & I.A. No. 2715 & 2716 of 2022	Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors.	Anuj Tiwari	Manoj Kumar
36.	Comp. App. (AT) (Ins) No. 719 of 2022	Shantilal Javerchand Jain Vs. Varsha Corporation Ltd. (Through Its IRP) & Anr.	N P Rajwani	Rahul Punjabi-R1
37.	Comp. App. (AT) (Ins) No. 727 of 2022	Mrs. Radha Prakash Vs. Bhadani Financers Pvt. Ltd.	Kirit S. Javali	
38.	Comp. App. (AT) (Ins) No. 741 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr. With	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain-R2 Sourabh Kalia
39.	Comp. App. (AT) (Ins) No. 747 of 2022 & I.A. No. 2053 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr.	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain Gaurav Shrawat-R2 Sourabh Kalia
40.	Comp. App. (AT) (Ins) No. 768 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors. With	Shivam Shukla	Ayush J. Rajani Khushboo Shah-R1
41.	Comp. App. (AT) (Ins) No. 769 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors.	Shivam Shukla	Ayush J. Rajani Khushboo Shah-R1
42.	Comp. App. (AT) (Ins) No. 785 of 2022	Amit Dineshchandra patel Vs. Chandra Prakash Jain Resolution Professional of Sintex Prefab and Infra Ltd.	Henna George	

For Hearing

43.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP
44.	Comp. App. (AT) (Ins) No. 312 of 2022	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George Purti Gupta

03:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

45.	I.A. No. 2072 of 2022 in Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
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**By order of Hon'ble Chairperson
-sd/-
Registrar**